[RAJYA SABHA]

allotment and the balance amount is recoverable in 60 monthly equated instalments. In the case of prefabricated flats in Safdarjang Residential Scheme Block 'C' 30 per cent of the total cost is to be recovered on allotment and the balance amount in monthly equated instalments over a period of seven years. In the case of Naraina, Najafgarh Road and Pankha Road Residential Schemes, 30 per cent of the total cost would be recovered allotment and the balance in on monthly equated instalments over a period of 15 years.

The Delhi Development Authority has decided to dispose of the flats in more popular localities, i.e. Safdarjang and East of Kailash by recovery of the cost in lesser number of instalments than in the case of other localities where the demand for the flats was expected to be less.

1369. [Transferred to the 29th August, 1968.]

CHARTER OF DEMANDS SUBMITTED BY THE EMPLOYEES OF THE DAMODAR VALLEY CORPORATION

1370. SHRI A. P. CHATTERJEE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the employees of the Damodar Valley Corporation have recently submitted a charter of demands to the Corporation authorities;

(b) if so, what are their demands;

(c) whether the Damodar Valley Corporation authorities have considered the demands;

(d) if so, the demands which have been accepted by them; and

(e) the demands which have not been accepted and the reasons for not accepting them?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDHESHWAR PRA-SAD): (a) to (e) A statement is attached. [See Appendix LXV Annexure No. 109.] MONEY FOR THE CONSTRUCTION OF GIRL'S HOSTEL IN MADHYA PRADESH

1371. SHRI NIRANJAN SINGH: Will the Minister of SOCIAL WEL-FARE be pleased to refer to para 11 at page 12 of the Department of Social Welfare Report for the year 1967-68 and state the amount of money sanctioned to the State Government of Madhya Pradesh for construction of Girl's hostels in that State and the location of these hostels?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WEL-FARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI J. B. MUTHYAL RAO) : During the III Plan period, an amount of Rs. 1.61 lakhs was allotted for 7 Scheduled hostels for Tribe girl students. These hostels are located in the Districts of Mandla. Surguja. Khargone, Morena and Guna, The allocations during the years 1966-67 and 1967-68 for this scheme are as follows :

	(Rs.	in	lakhs)
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ł	Year			Amountallocate	
	i car	د			Sche- duled Castes
1966-67	•	•	•	3.74	1 · 45
1 9 67-68	•		•	3 60	0.70

The information relating to the location of the hostels assisted/constructed during the years 1966-67 and 1967-68 has been called for from the State Government and will be laid on the Table of the House when received.

'GO TO THE VILLAGE' FOR THE DOCTORS

1372. SHRI THILLAI VILLALAN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to state :

(a) whether there is any scheme of "Go to the village" for the Doctors at